IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH, NAGPUR.

CIVIL APPLICATION /2020
IN
WRIT PETITION NO. 2996/2011 (Decided)
(State of Maharashtra and anr vrs. Hanuman Ramaji Chikankar and anr)

Office Notes, Office Memoramda of Coram, appearances, Court's orders of directions and Registrar's Orders.	Court's or Judge's orders.

Shri N.R.Patil, AGP for the applicant

CORAM: N.W.SAMBRE, J.
DATE: 20th APRIL, 2020

Heard Shri N.R.Patil, learned Assistant Government Pleader for the applicants.

The application is allowed in terms of prayer clause (a).

The application stands disposed of.

JUDGE

Rvjalit